National Company Law Tribunal

Allahabad Bench

CP NO. 104/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF

NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: M/S Shapfa Mangalam Projects put Ltd

SECTION OF THE COMPANIES ACT: U/S 252 (3) of the companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Samod Dain RCS Rehitians

1.

Bamod Jain

2.

CP No. 104/ALD/2017

Sh. Promod Jain PCS representing the petitioner. A notice be issued to the Registrar of company for filing its report. The petitioner company is directed to serve a copy of present petition to the office of the Registrar of Company for the purpose of filing its report.

The matter be listed on 12 October, 2017.

Dated:11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by: Mohd, Zaid